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C.A.No. 3946 OF 2001

.....L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J.R
Item No. Court No. Section
101 (PH) 02 XI

S U P R E M E COURT O F I N D I A
Record of Proceedings

CIVIL APPEAL NO. 3946 OF 2001.@@
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Public Services Tribunal Bar Association ... Appellant (s)

vs.

State of U.P. & Anr. ... Respondent(s)

(with office report)

with

Civil Appeal Nos. 3947/2001 and 3948/2001.
(with office report)

Date:10/12/2002 This/These matter(s) was/were called on for
hearing today.

CORAM:

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For the Appellant (s):
in CA 3946/01

Mr. K K Venugopal, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Subhash Chandra Srivastava, Adv.
Mr. Ajey S Tiwari, Adv.
Mr. V K Pandey, Adv.
Mr. S Wasim A Qadri, Adv.
Mr. Rahul Singh, Adv.
Mr. Lakshmi Raman Singh, Adv.

in CAs 3947 & 3948/01

Mr. Amit Bose, Adv.
Mr. B P Singh, Adv.
Dr.(Mrs.) Vipin Gupta, Adv.

For the Respondent(s):
Nos. 1 & 2 in CAs3946
& 3948 and Nos. 1 & 3
in CA 3947

Mr. P P Rao, Sr. Adv.
Mr. V J Francis, Adv.
Mr. Ashok Kumar Pandey, Adv.

No. 2 in CA 3947/01

Mr. N S Gahlot, Adv.
Mr. Vishwajit Singh, Adv.

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UPON hearing the counsel the Court made the following
ORDER

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Mr. P P Rao resumed his arguments at 11.00 A.M. and concluded at 11.25 A.M. Thereafter, Mr. K K Venugopal made his rejoinder submissions till 12.40 P.M. Mr. Ranjit Kumar also made his rejoinder submissions for 10 minutes.

Arguments concluded.

Judgment reserved.

(D.P. Walia)
Court Master

(S. Krishnan)
Court Master

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LIST OF BOOKS@@
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C.A. NO. 3946/2001 ETC (CAV ON 10.12.2002)@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

1. 1990 (2) SCC 673 and 763.
2. U.P. Public Services Tribunal Act, 1976 (photocopy given of unamended Act.)
3. 1993 (2) SCC 495.
4. 1997 (3) SCC 261.
5. 2000 (8) SCC 437.
6. Bharat Ram Gupta's case (photocopy given).
7. 2000 (10) SCC 311, 456.
8. 1993 (Suppl. 3) SCC 483.
9. 1961 (2) SCR 590.
10. 1994 (3) SCC 569.
11. Administrative Tribunals Act.
12. 1997 (2) PLR 797.
13. 1959 SCR 995.
14. AIR 1990 Allahabad 188.
15. 2001 (8) SCC 607.
16. Prevention of Corruption Act.
17. 1952 SCR 28.
18. 2002 (4) Scale 455 = 2002 (5) SCC 521.
19. 2001 (2) SCC 330.

20. 1995 (5) SCC 75.
22. 1998 (8) SCC 715.
23. 1968 (3) SCR 662.
24. 1969 (2) SCR 65.
25. 1993 (1) SCC 22.
26. AIR 1975 SC 1234.
27. 1980 Suppl. SCC 574.
